

MR. CHAIRMAN: I would request that all the Ministers under whose names these papers are mentioned, they should be present because, sometimes it happens that one Minister does for all and it may not look nice.

FOURTEENTH REPORT OF THE JOINT COMMITTEE ON OFFICES OF PROFIT

PROF. N. M. KAMBLE (Maharashtra): Sir, I beg to lay on the Table a copy of the fourteenth Report of the Joint Committee on Offices of Profit.

REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE PUBLIC FINANCIAL INSTITUTIONS LAW (AMENDMENT) BILL, 1973

SHRI DEORAO S. PATIL (Maharashtra): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Industrial Development Bank of India Act, 1964, the Reserve Bank of India Act, 1934, the Industrial Finance Corporation Act, 1948, the State Financial Corporations Act, 1951, the Life Insurance Corporation Act, 1956 and the Unit Trust of India Act, 1963.

EVIDENCE TENDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON THE PUBLIC FINANCIAL INSTITUTIONS LAWS (AMENDMENT) BILL, 1973

SHRI DEORAO S. PATIL (Maharashtra): Sir, I beg to lay on the Table a copy of the evidence tendered before the Joint Committee of the Houses on the Bill further to amend the Industrial Development Bank of India Act, 1964, the Reserve Bank of India Act, 1934, the Industrial Finance Corporation Act, 1948, the State Finan-

cial Corporations Act, 1951, the Life Insurance Corporation Act, 1956, and the Unit Trust of India Act, 1963.

REFERENCE TO EXTENDING THE SESSION OF THE HOUSE

DR. Z. A. AHMAD (Uttar Pradesh): Sir, rumours are afloat that the sitting of the House is going to be extended by a couple of days. I would like some clarification on that because we have to fix up our programme accordingly.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, I had your permission. As there is work also to be done, I think, Sir, we will have to sit for two more days and with your permission, the House can be extended up to 30th of this month.

SHRI ARVIND GANESH KULKARNI (Maharashtra): If the House is being extended for a few days more, will the Minister ensure that the development programmes and the economic policies will also be discussed and they will find a place for discussion one day?

SHRI OM MEHTA: Sir, Shri Bhupesh Gupta raised this point in the House and now Mr. A. G. Kulkarni is raising it. We are trying that one day is fixed for this discussion also.

THE STANDARDS OF WEIGHTS AND MEASURES BILL, 1975

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): Sir, I beg to move for leave to introduce a Bill to establish standards of weights and measures, to regulate inter-State trade of commerce in weights, measures and other goods